

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 138
TO BE ANSWERED ON 02.02.2017

FUNDS UNDER RURAL SCHEMES

138. SHRIMATI REKHA VERMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the rural development schemes transferred from the Union Government to the State Governments upto 31st December, 2016 and during the last two years;
- (b) whether the funds for the said schemes are allocated and sanctioned by the Union Government;
- (c) if so, the details of the funds allocated, sanctioned and utilised during the said period, State/UT-wise; and
- (d) if not, the manner in which the Government proposes to provide the fund to the States to keep the said transferred schemes afloat?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): No rural development scheme has been transferred from Centre to States during the last two years.
- (b) to (d): Does not arise.
